

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-268-2020**

Sociedade Patriotica Dos Baldios Das Novas  
Conquistas ... Petitioner  
Versus  
State of Goa & Ors. ... Respondents

Mr. A. F. Diniz, Senior Advocate with Mr. Ryan Menezes, Advocate for the Petitioners.

Ms. Maria Correia, Additional Government Advocate for the State.

Mr. A. D. Bhohe, Advocate for Respondent Nos.5 and 6.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:- 1<sup>st</sup> December, 2020**

**P.C.**

Ms. Maria Correia, learned Additional Government Advocate states that reply on behalf of the State or its concerned Departments will be positively filed by 4<sup>th</sup> December, 2020. The copy of the same to be furnished to the learned counsel appearing for the Petitioners. If the Petitioners wish to file any rejoinder they may do so by 22<sup>nd</sup> December, 2020.

2. The matter is now posted on 5<sup>th</sup> January, 2021.

3. This petition to be taken up alongwith LD-VC-CW-254-2020.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

at\*